

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 562/1998

S.K. Tiwari, aged about 53 years,  
son of Late N.P. Tiwari, Income  
Tax Officer, Office of the Commissioner  
of Income Tax, Jabalpur, resident of  
314, Sneh Nagar, Jabalpur.

... Applicant

V e r s u s

1. Union of India, through  
the Chairman, Central Board of  
Direct Taxes, New Delhi.
2. Chief Commissioner of Income  
Tax, Aayakar Bhavan, Hoshangabad  
Road, Opp. Maida Mill, Bhopal.
3. Commissioner of Income Tax,  
C.R. Building, Napier Town,  
Jabalpur.

... Respondents

Counsel :

None for the applicant.

Shri S.C. Sharma for Shri B. Dasilva for the respondents.

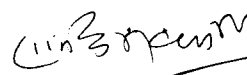
Coram :

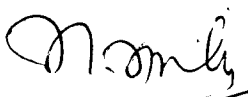
Hon'ble Shri Justice N.N. Singh - Vice Chairman.  
Hon'ble Shri R.K. Upadhyaya - Member (Adminv.).

O R D E R (Oral)

(Passed on this the 13th day of February 2003)

Shri Sharma, learned counsel of the respondents, informed that the applicant has claimed two reliefs regarding his promotion as Assistant Commissioner of Income Tax and quashing of charge sheet dated 23/01/1998 and both these reliefs have since been granted, <sup>and</sup> therefore this original Application has become infructuous. In this view of the matter, this Original Application is dismissed as infructuous.

  
(R.K. UPADHYAYA)  
MEMBER (A)

  
(N.N. SINGH)  
VICE CHAIRMAN

पृष्ठांकन सं. ओ/ज्या..... जलसुर. दि.....  
प्रतिनिधित्व.....

- (1) ...  
(2) ...  
(3) ...  
(4) ...

m. Ghemay - Act  
B. Chandra - Act

*[Signature]*

18/2/23

Issued  
On 18.2.23  
BS